

**THE GAUHATI HIGH COURT AT GUWAHATI**  
( HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH )

**NOTIFICATION NO. 20**

Dated Guwahati, the 1<sup>st</sup> April, 2016.

Hon'ble the Chief Justice has been pleased to nominate Hon'ble Mr. Justice Ujjal Bhuyan and Hon'ble Mr. Justice Nishitendu Chaudhury to constitute the Commercial Appellate Division for the Hon'ble Gauhati High Court in terms of Section 5 of the Commercial Courts, Commercial Division and Commercial Appellate Division of High Courts Act, 2015.

By Order,

Sd/- B.K. Chetri,  
**REGISTRAR (JUDICIAL)**

Memo No. HC. III 07/2015 / 197-484 /G Dated 1<sup>st</sup> April, 2016.

Copy to:

1. The Registrar (Vigilance/Admn.), Gauhati High Court, Guwahati.
2. The Registrar Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl.
3. The Registrar cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
5. The Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
6. The Deputy Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
7. The Asst. Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
8. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload this Order in the website of the Gauhati High Court.*
9. The P.S. to Hon'ble Mr./Mrs./Dr. (Mrs.) Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
10. The A.O. (Judl.), \_\_\_\_\_ Section, Gauhati High Court, Guwahati.
11. The Court Master In-charge, Gauhati High Court, Guwahati
12. The Court Master, Court No. \_\_\_\_\_, Gauhati High Court, Guwahati.
13. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

  
**REGISTRAR (JUDICIAL)**

1-4-16